

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No.120**  
**(IB)-1705(PB)/2018**

**IN THE MATTER OF:**

Phoenix ARC Pvt. Ltd.

.... Petitioner/Applicant

Vs.

Anush Finlease & Construction Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 CIRP**

**Order delivered on 13.05.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the SRA

: Mr. Iswar Mohapatra, Adv.

For the RP

: Mr. Ashish Verma, Adv.

**ORDER**

**New IA-19/2024**

Notice of the application be issued to the Respondent(s)/non-applicant(s), returnable **on 03.07.2024**.

**Sd/-**

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**Sd/-**

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**